NATIONAL COMPANY LAW TRIBUNAL DIVISION BENCH **CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 05/02/2018 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER

PETITION NUMBER

: CP/6/ (IB)/2018

NAME OF THE PETITIONER(S)

: MAICO VENTILATION PVT LTD

NAME OF THE RESPONDENT(S)

: ETA ENGINEERING PVT LTD

UNDER SECTION

: 9 RULE 6

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

M. Marendran Counsel Lon
TI. Kevin Thomas Responded
P. Mushummy care to petern

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ORDER

Counsel for petitioner/Operational Creditor present. Counsel for respondent present and filed vakalat. He prayed for time to file counter. Time is enlarged at request. Put up on 15.02.2018.

- Sel -(S VIJAYARAGHAVAN)

Member(Technical)

-sd-(K ANANTHA PADMANABHA SWAMY) Member(Judicial)

bc